

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 1

COMP.APPL/131(CH)2024
(De reserved CA)
CP No. 6/Chd/Hry/2024

IN THE MATTER OF:

Renu Khanna & anr.

...

Petitioners

Versus

Khanna Paper Mills Ltd. & Ors.

...

Respondents

Under Section: 241-242, CA 2013

Rule: 11 of NCLT

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 26.07.2024.

Sd/-
Court Officer

July 19, 2024
Mukta